

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

Original Application No.866 of 1997

Wednesday, this the 3rd day of March, 2004

Hon'ble Mr. Justice S.R. Singh, V.C.
Hon'ble Mr. D. R. Tiwari, A.M.

1. K.K.Singh S/o Sri B.N. Singh,
at present working as the Permanent
Way Mistry, at Railway Station -
Chakeri under Chief Permanent Way
Inspector, Northern Railway Kanpur,
Allahabad Division.
2. Akshaivar Misra S/o Sri Sarvajeet Misra,
at present working as Permanent Way Mistry,
at Railway Station, Allahabad, under the
Chief Permanent Way Inspector, Northern
Railway, Allahabad.
3. J.N. Singh S/o Sri R.K.Das,
at present working as the Permanent Way Mistry,
at Railway Station Hathras, under the Permanent
Way Inspector, Hathras, Allahabad Division.
4. Dinesh Kumar S/o Sri Ram Autar,
at present working as the Permanent Way Mistry,
at Railway Station Fatehpur, under the Permanent Way -
Inspector, Northern Railway, Fatehpur, Allahabad
Division.
5. Samarjeet Singh Sachan S/o Sri Ram Adhar Sachan,
at present working as the Permanent Way Mistry,
at Railway Station, Kanpur, under the Permanent Way -
Inspector -II, Northern Railway Kanpur, Allahabad
Division.
6. V.K.Srivastava, S/o Sri L.P. Srivastava,
Permanent Way - Mistry at Railway Station
Kanpur, under the Chief Permanent Way Inspector- II,
Northern Railway, Kanpur, Allahabad Division.
7. Dilip Kashyap S/o Sri Babu Lal,
working as Permanent Way Mistry, at Railway Station -
Etawah, under Permanent Way Inspector, Northern
Railway, Etawah, Allahabad Division.
8. Anil Kumar S/o Sri Amar Singh,
working as Permanent Way Mistry, at Railway Station -
Jaswant Nagar, under Permanent Way Inspector, Northern
Railway, Shikohabad, Allahabad Division.

Re

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9. Hem Chandra Sharma S/o Sri Bhawani Dutt Sharma, working as Permanent Way Mistry , at Railway Station - Makkhanpur, under Permanent Way Inspector, Northern Railway Firozabad, Allahabad Division.
10. Virendra Singh S/o Sri Mahesh Prasad, Working as Permanent Way Mistry , at Rai-lway Station Balaichi, under the Permanent Way Inspector, Northern Railway Shikohabad, Allahabad Division.
11. Sunjesh Mehta S/o D.N.Mehta, Permanent Way Mistry at Railway Station Kanpur under S.S.E./ H.Q. West Kanpur.

.....Applicants.

(By Advocate : Shri O.P. Gupta)

Versus

1. Union of India through General Manager (P) Northern Railway Headquarters, Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway, Allahabad.
3. Railway Recruitment Board, Northern Railway Allahabad, through its Secretary.

.... Respondents.

(By Advocate : Shri S.N. Gaur)

O R D E R

Hon'ble Mr. Justice S.R. Singh, V.C. :

Heard Sri O.P. Gupta learned counsel for the applicant, Sri S.N. Gaur learned counsel for the respondents and perused the pleadings.

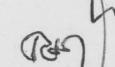
2. Original Application seeks issuance of an order and direction commanding the respondents to stay the process of the selection in pursuance of the notification dated

10/2/

01.8.1997 (Annexure A-1) and 14.02.1997 (Annexure A-2) till determination of actual vacancies of the P.W.I Grade-III and distributing the same to the direct quota and promotee quota as per Rules.

3. Both counsel for the parties are not in position to inform as to whether the selection has already been made pursuant to the impugned notification. Counsel for the applicant submits that his client is not responding. It appears that with the lapse of time, the O.A. has been rendered infructuous and no effective order can be passed in absence of candidates, if any, selected pursuant to the notification. The O.A. is, therefore, dismissed as having been rendered infructuous. No order as to costs.


Member-A


Vice-Chairman.

Manish/-